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MCC-1785-2025

IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PAVAN KUMAR DWIVEDI ON THE 23rd OF SEPTEMBER, 2025

MISC. CIVIL CASE No. 1785 of 2025

AMBARAM S/O BRAJ LAL DECEASED THROUGH LRS SMT RAMIBAI AND OTHERS

Versus

SAMBHAGIYA PRABANDHAK AND OTHERS

Appearance:

Shri Lokesh Arya, Advocate appearing on behalf of Shri Vishal Patidar, learned counsel for the petitioner.

ORDER

This application has been filed for correction in the order passed on 08.03.2025 in MCC No.2957/2023. Although the application for restoration was allowed, however, due to typographical error in the order in place of F.A. No.1275/2023 it is mentioned as M.A. No.1275/2023.

- 2. On perusal of the record, the submission is found correct. Hence, the present application is allowed. The order dated 08.03.2025 is modified to the extent that in place of M.A. No.1275/2023 it shall be read as F.A. No.1275/2023. This order shall form part of the order dated 08.03.2025.
- 3. Accordingly, the present MCC stands disposed of.

(PAVAN KUMAR DWIVEDI) JUDGE